



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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May 25, 2018

9 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Premium Exports Limited	25, Ground Floor, World Trade Centre, Barakhamba Lane, New Delhi- 110001	14.00440	March 12, 1998	March 14, 2018
2	M/s VIP Buildcon Private Limited	144A, Jamuna Lal Bajaj Street, Kolkata-700007	05.1402	April 01, 1998	April 04, 2018
3	M/s Bhagwandas Auto Finance Limited	194, S.P. Mukherjee Road, Kolkata-700 026	05.02596	June 04, 1998	April 04, 2018
4	M/s AMI Holdings Private Limited [Formerly known as M/s Pragjyotish Hire Purchase Company (India) Private Limited]	SPIC House, No: 88, Mount Road, Guindy, Chennai-600032, Tamilnadu	B-07.00813	November 12, 2015	April 18, 2018
5	M/s Bengal Auto Parts Private Limited	SPIC House, No: 88, Mount Road, Guindy, Chennai-600032, Tamilnadu	B-07.00816	March 16, 2016	April 24, 2018
6	M/s Himland Finance & Leasing Limited	AG-101, Sanjay Gandhi Transport Nagar, Delhi-110 042	B-14.01589	November 04, 2000	April 26, 2018
7	M/s Lanaka Leasing and Finance Private Limited	1, D-4, Commercial Area, Vasant Kunj, New Delhi-110 070	B-14-02009	September 29, 2000	April 27, 2018
8	M/s Khullar Financiers Private Limited	H. No. 559, Sector-10, Chandigarh, Pin-160 010	B-06.00472	March 24, 2001	May 02, 2018
9	M/s V. Goyal Financial Services Private Limited	7SF, Nehru Shopping Complex, Lawrence Road, Amritsar, Punjab-143 001	B-06.00470	March 14, 2001	May 07, 2018

As such, the above companies cannot transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release : 2017-2018/3092

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